

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-11
IB-2875(ND)/2019
In
New I A 3527/ND/2020

IN THE MATTER OF:

M/s Confectmanagement Solutions Pvt. Ltd.

Vs.

M/s Earth Water Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 07.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Advocates

For the Respondent/CD : Mr. R. K Gupta, Ms. Swaralipi Deb Roy, Advocates


For the Liquidator :

ORDER

IA-3527 of 2020:-

Counsel for the Operational Creditor is present. Counsel for the Corporate Debtor has no objection for early hearing of the main matter. Therefore, the application is **allowed**.

Registry is directed to list **IB-2875 of 2019** on 09.10.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)